

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 2 of 2011 & I.A. No. 3 of 2011**  
**Appeal No. 194 of 2010 & I.A. No. 263 of 2010**

**Dated :16<sup>th</sup> August, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Paschim Gujarat Vij Co. Ltd.**

**... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

**ORDER**

The court has not assembled today. As agreed by the learned counsel for the parties, post the matters on **01.09.2011.**

**COURT MASTER**